

प्रधान मन्त्री : एयोंस कमेटी को
बतिये कि वह इस ती परको करे।

beg to lay on the Table a copy of
each of the following Reports:—

Shri Nath Pal (Rajapur): If you think it is in order, arising out of the statements showing action taken on assurances, I should like to point out that there was an assurance by the Home Minister, on your directive, that a further inquiry would be instituted and information supplied to the House at the earliest possible opportunity as to the allegations that **Shri Priya Gupta, M.P.** was ill-treated, and was taken from jail to jail without proper escort. A partial statement was made the other day, and then Government were asked to get the latest information in the light of the telegrams that we had received. May we know what the latest information is?

Mr. Speaker: It is not the general assurances that are open to be raised now. The hon. Minister has made a statement about particular assurances that were given, and this assurance about the treatment of **Shri Priya Gupta** is not one of them. So, how can I ask the Government about that?

DOCK WORKERS (ADVISORY COMMITTEE) AMENDMENT RULES

The Minister of Labour and Employment (Shri D. Sanjivayya): I beg to lay on the Table a copy of the Dock Workers (Advisory Committee) Amendment Rules, 1964, published in Notification No. S.O. 1491, dated the 25th April 1964, under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948.

ANNUAL REPORT OF TRADE MARKS REGIS- TRY AND ANNUAL ADMINISTRATION REPORT OF IMPORT AND EXPORT TRADE CONTROL ORGANISATION

The Minister of State in the Ministry of Home Affairs (Shri Hathl):
On behalf of **Shri Manubhai Shih, I**

(i) Annual Report of the Trade Marks Registry for the year ending the 31st March 1964 under sec. 126 of the Trade and Merchandise Marks Act, 1958. [Placed in Library. See No. LT-3312/64].

(ii) Annual Administration Report of the Import and Export of the Import and Export Organisation for the year 1963-64. [Placed in Library. See No. LT-3316/64].

BOMBAY STATE PHARMACY COUNCIL (REORGANISATION) ORDER

The Minister of State in the Ministry of Home Affairs (Shri Hathl): I beg to lay on the Table a copy of the Bombay State Pharmacy Council (Reorganisation) Order, 1964, published in Notification No. S. O. 2814 dated the 17th August 1964, as corrected by Notification No. S.O. 3378 dated the 26th September 1964, under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957. [Placed in Library. See No. LT-3343/64].

ANNUAL REPORT, AUDITED ACCOUNTS AND GOVERNMENT REVIEW re. HMT; REPORT ON FIRE IN THE HEC

The Minister of Heavy Engineering in the Ministry of Industry and Supply (Shri T. N. Singh): I beg to lay on the Table a copy of each of the following papers:—

(i) (a) Annual Report of the Hindustan Machine Tools Ltd., Bangalore, for the year 1963-64, along with the Audited Accounts, and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of sec-